## **ORISSA ACT 12 OF 1980**

## \* THE ORISSA STATE TRANSPORT UNDERTAKINGS (PREVENTION OF TICKETLESS TRAVEL) REPEAL ACT, 1980

[ Received the assent of the Governor on the 6th November 1980, first published in an extraordinary issue of the Orissa Gazette, dated the 15th November 1980]

AN ACT TO REPEAL THE ORISSA STATE TRANSPORT UNDERTAKINGS (PREVENTION OF TICKETLESS) TRAVEL ACT, 1975

BE it enacted by the Legislature of the State of Orissa in the Thirty-first Year of the Republic of India, as follows:—

Short title

1. This Act may be called the Orissa State Transport Undertakings (Prevention of Ticketless Travel) Repeal Act, 1980.

Repeal of Orissa Act 41 of 1975. 2. The Orissa State Transport Undertakings (Prevention of 41 of 1915. Ticketless Travel) Act, 1975 is hereby repealed.

<sup>•</sup> For the Bill, See Orissa Gazette, Extraordinary dated the 9th September 1980 (No 1235)

<sup>\*\*</sup>Came, in to force W.E.F. 15th November 1980